

Declaration of Assets and Liabilities

Year 2021-22

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I, Rakesh Kumar Mishra son/daughter/wife of Lalasa Mishra
aged 49 years, belonging to Bihar Legislative Assembly
service and presently working as Assistant Section Officer
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	1000000	50,000	NO	NO	NIL..
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I Salary Saving 120,000	1,00,000	NIL	NIL	NIL..
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Aneel Premium LIC Policy 30,000/ yearly	NO	NIL	NIL	NIL..
(v)	Motor Vehicles (details of make, etc.)	Motor car Maruti Suzuki Matwexleo				
(vi)	Jewellery (give details of weight and value)	Gold 30 gm	80 gm gold 70 gm silver	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	T.V. 01, Refrigerator	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Agricult	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	JK	NIL	NIL	NIL	N.A.
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	N.A.

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks -	S.B.I. 3700000000	
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	X	X
	(b) dues to departments dealing with supply of water	X	X
	(c) dues to departments dealing with supply of electricity	X	X

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	(d) dues to departments dealing with telephones	NIL	NIL.
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL.
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A.Y. 2024-2025 PAN.No - BixPM-7580	NIL.
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL.
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Rakesh Kumar Mishra
Name of Employee: Rakesh Kumar Mishra
Designation: Account Section Officer
Department: Bihar Legislative Assembly Patana

Place: Patna
Date: 03/12/2026

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Rakesh Kumar Mishra